

To,  
Honorable Speaker,  
JHARKHAND BIDHAN SABHA  
JHARKAND

Dear Sir,

Please find herewith stated the details of assets and properties possessed by me as on 31-12-2010, as required to be furnished.

**DETAILS OF ASSETS AND PROPERTIES AS ON 31-12-2010**

1. Maruti Van	Present value	Rs. 50,000
2. S.B.I. Life Insurance	Deposit amount	1,98,000
3. Fixed Deposits ( daughters)		1,90,000
4. S.B.I. Unit Plus ( daughters)		97,000
5. Balance at Bank		13,025.58
6. Cash in hand (appx.)		50,000
	Total	<b>5,98,025.58</b>

Thanking you,

Yours truly,

*Bandhu Tirkey*  
(BANDHU TIRKEY)

*29.4.11*

To,  
The Secretary,  
JHARKHAND BIDHAN SABHA  
JHARKAND

Dear Sir,

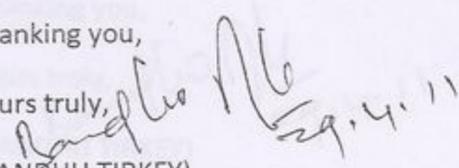
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(BANDHU TIRKEY)